

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-28/96 (Pt.)/5354/A**

From :- Shr. Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti Susmita Phukan Khaund,  
District and Sessions Judge,  
Lakhimpur, North Lakhimpur.

Dated Guwahati the

1<sup>st</sup> August  
2022

Sub: **Casual leave.**

Ref:- Your letter No. DJL/6000/2022 Date 23.07.2022

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 21.07.2022**, has been granted.

Yours faithfully,

sdl-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-28/96(Pt.)/5355/A, dated** , 01-08-2022

Copy to:

1. The Project Manager, Gauhati High Court.

**JT. REGISTRAR(VIGILANCE)**

*Pala*